

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 126

CP (IB) No. 12/Chd/Hry/2023

IN THE MATTER OF:

Mr. Sandeep Chandna, Liquidator, ... **Petitioner**
Equis India Advisors Pvt. Ltd.

Versus

ROC & Anr. ... **Respondent**

Under Section: 59, IBC 2016

Order delivered on 10.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 29.08.2024.

Sd/-
Court Officer